

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

16. C.P. (IB)-1663/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.08.2018**

NAME OF THE PARTIES: Essel vision Productions Ltd.

v/s.

Panorama Studios Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

Both sides present. At request, list this matter on 21.08.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)

/SA/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)